

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/2016
NAME OF THE PETITIONER(S) : A.R. Rajasekar
NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others
UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) T.V.P. Sai Vihari
M. S. MUKUNDAN

Counsel for
Petitioner

T.V.P. Sai Vihari

2) K. RAMASAMY
G.V. MOHAN KOMAR

Counsel for Respondents

G.V. Mohan Komar

ORDER

Counsel representing both the parties are present and prayed time for submitting arguments as their senior counsel could not attend before the Tribunal today. Time enlarged at their request finally. Put up on 19.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)